

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 87/2010 & Appeal No. 107/2010

Dated: 30th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Tata Power Company LimitedAppellant(s)

Versus

M.E.R.C. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Counsel for the Respondent(s) : Mr. Hasan Murtaza for Respondent
Nos. 2 & 4.
Mr. Mukesh Kumar for R-3.
Mr. Buddy A. Rangandhan for R-1

Order

Mr. Buddy A. Ranganadhan, Learned counsel for the Commission submits that his written submission are being filed today after serving the copy on the other side.

If the Appellant wants to file additional written submission it is open to him to file the same within a week after serving the copy on the other side..

The Judgement is reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

SS

